

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : TCA 35/2016

PETITION NUMBER : CA/26/2015

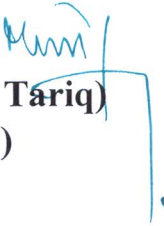
NAME OF THE PETITIONER(S) : Avo Carbon (i) pvt ltd

UNDER SECTION : 2(41)

S.No.	Name (in Capital)	Represented by	Signature
1.	M. MANOHARAN.	PES for Avo Carbon.	

ORDER

Shri M Manoharan, counsel for petitioner present and he drew our attention to the document placed at Pg 9 which is part of Annexure 3. The same is taken for consideration for the purpose of passing appropriate order. Order is reserved.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)